

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/18977/2025	BASANTI DAS VS RITU AGARWAL	SUVASHISH PATTANAIK VS	// ()	
2	D-BLAPL/13773/2025	SANJAYA KUSHAWAHA VS STATE OF ODISHA	BIDYADHAR PANDA VS	// ()	AOR20220001945C202500023
3	D-BLAPL/13774/2025	SONU SINGH VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0 ()	
4	D-BLAPL/13776/2025	RAJESH SWAIN @ RAJU VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BADAGODA P.S. /722 /2024 ()	
5	D-BLAPL/13780/2025	RAJIB SAGAR @ RAZIV SAGAR VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /62 /2025 ()	
6	D-BLAPL/13781/2025	RABINDRA BAGH @ ANIL BAGH VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /57 /2025 ()	
7	D-BLAPL/13784/2025	SUJIT KUAMAR NAIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOTANGA /65 /2025 ()	AOR20220001631C202500122
8	D-BLAPL/13785/2025	MANOJ KUMAR MAJHI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	GUDARI /31 /2025 ()	
9	D-BLAPL/13795/2025	GANESH DIGAL VS STATE OF ODISHA	SWAGATIKA SAHOO VS	/ /0 ()	
10	D-BLAPL/13796/2025	UMA @ UMAKANTA SANANGI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PANDAPADA /228 /2024 ()	AOD20240000364C202500078
11	D-BLAPL/13800/2025	ALEKHA NAIK VS STATE OF ODISHA	RAKESH BEHERA VS	BANTALA /46 /2025 ()	

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12	D-BLAPL/13807/2025	MIHIR CHAND PATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /180 /2024 () //	
13	D-BLAPL/13808/2025	GUPTESWAR GHIBELA VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 () //	
14	D-BLAPL/13817/2025	PYARELAL YADAV VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 () //	
15	D-BLAPL/13822/2025	BISHIKESAN KALSAI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /341 /2024 () //	
16	D-BLAPL/13824/2025	CHITTA RANJAN SAHOO @ MADHU VS STATE OF ODISHA	DEVASHIS PANDA VS	SPL.TASK FORCE /11 /2023 () //	AOR20220001247C202500061
17	D-BLAPL/13825/2025	RABINDRA BEHERA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BASTA /94 /2024 () //	AOR20220002787C202500054
18	D-BLAPL/13829/2025	LOKESH @ LUKESH SINGH VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /607 /2024 () //	
19	D-BLAPL/13830/2025	SK. MINAJUDDIN VS STATE OF ODISHA	GURUPRASAD BEHERA VS	JALESWAR /91 /2024 () //	AOR20220000925C202500025
20	D-BLAPL/13834/2025	TIKESWAR KATHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 () //	
21	D-BLAPL/13838/2025	GHUM @ DUKHISHYAM BHUE VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BINIKA /114 /2023 () //	
22	D-BLAPL/13841/2025	SUMEET SINGH SUNIL RAJPUT VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	KABISURYANAGAR /468 /2024 () //	
23	D-BLAPL/13843/2025	PRAPTI SHARMA	BISWAJIT NAYAK	KHARABEL NAGAR P.S. /131 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/13847/2025	AKASH KUMAR PARIDA	BISWAJIT NAYAK	KHARABEL NAGAR P.S. /131 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/13849/2025	SUBHAM DALEI @ PAPUNI	MANOJ BIHARI DAS	BARANGA /339 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/13850/2025	RAUL @ RAHUL GOUD	RUDRA NARAYAN PARIJA	RAJGANGPUR /370 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/13855/2025	BAPI @ SUNIL KUMAR SWAIN	SAMVIT MOHANTY	BALIKUDA /84 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/13862/2025	PABITRA NAIK	KRUSHNA CHANDRA DASH	KOMNA PS /96 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/13866/2025	PITABAS SAHOO	DEBA KUMAR RATH	NCB BHUBANESWAR /3 /2025	
		VS	VS	()	
		UNION OF INDIA		//	
30	D-BLAPL/13867/2025	KALIA @ MANAS JENA	PRADIPTA BEURA	TIGIRIA /59 /2025	AOD20220004020C202500012
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/13868/2025	SAMIRAN SNIGDHA SAHOO @ SAMIR @ ALOK	DEVASHIS PANDA	PIPLI /291 /2023	AOR20220001247C202500062
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/13875/2025	P.PURUSHOTTAM REDDY	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /280 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/13880/2025	RINKU @ IMRAN KHAN	SANJIB KUMAR BHANJADEO	BOLAGARH P.S. /46 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/13882/2025	DIPANKAR MANDAL	UMESH CHANDRA DORA	KALIMELA /210 /2023	
		VS	VS	()	

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35	D-BLAPL/13890/2025	STATE OF ODISHA SUKANTA NAG VS	MANOJ KUMAR PATI VS	// PUINTALA /206 /2023 ()	
36	D-BLAPL/13893/2025	STATE OF ODISHA GANESWAR ROUT VS	PRATAP CHANDRA MISHRA VS	// RAMACHANDRAPUR /93 /2025 ()	
37	D-BLAPL/13896/2025	STATE OF ODISHA MANISH KUMAR @ GOLU VS	SUCHIT KUMAR NAYAK VS	// KHURDA ROAD G.R.P.S. /45 /2025 ()	
38	D-BLAPL/13897/2025	STATE OF ODISHA BAPI @ GIRIJA SANKAR SWAIN VS	CHIRANJIB ROUT VS	// TALCHER TOWN /126 /2025 ()	
39	D-BLAPL/13899/2025	STATE OF ODISHA BAPI @ GIRIJA SANKAR SWAIN VS	CHIRANJIB ROUT VS	// COLLIERY /404 /2024 ()	
40	D-BLAPL/13902/2025	STATE OF ODISHA KULU @ DHARMENDRA MALLIK VS	BYOMAKESH TRIPATHY VS	// JAKHAPURA /52 /2025 ()	
41	D-BLAPL/13903/2025	STATE OF ODISHA ANUP SEKHARN VS	BIRAJA PRASAD TRIPATHY VS	// MOHANA /114 /2023 ()	
42	D-BLAPL/13905/2025	STATE OF ODISHA RINKU @ MIR MEHMOOD ALLI @ SK. MOHEMMAD VS	SMRUTI RANJAN ROUT VS	// SALIPUR /119 /2025 ()	
43	D-BLAPL/13906/2025	STATE OF ODISHA TUNA @ KRUSHNA CHANDRA SAHOO VS	SMRUTI RANJAN ROUT VS	// Maitri Vihar PS /53 /2025 ()	
44	D-BLAPL/13909/2025	STATE OF ODISHA BIGHNESHWAR MAHAKUD VS	PURNA CHANDRA DAS VS	// NCB BHUBANESWAR /1 /2025 ()	
45	D-CMAPL/18991/2025	UNION OF INDIA (NCB) UPENDRANATH ACHARYA VS	ADV. VS	// // ()	
		SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, KHURDA		//	

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46	D-CMAPL/19160/2025	M.C. OF PANDADO HIGH SCHOOL, PANDADO VS STATE OF ODISHA	ADV. VS	// 0 //	
47	D-CMP/18940/2025	JAHAR BEGUM VS MD.ABDUL MAMUR	RAMESH CH. BEHERA VS	// 0 //	
48	D-CMP/18972/2025	CAPRICIOUS FOOD PRODUCTS (P) LTD., BBSR VS SWASTIKA TRADERS, BBSR	SANJIT MISHRA VS	// 0 //	
49	D-CMP/18993/2025	SASANA PURI KRUSHNA BENI VS SIDHARTHA PALLAI	BHASKAR CHANDRA PANDA VS	// 0 //	
50	D-CMP/19021/2025	SANTOSH KUMAR JAIN VS LINGARAJ KUMAR	SOURAV SUMAN BHUYAN VS	// 0 //	
51	D-CMP/19069/2025	SUJIT BOSE @ SUJIT BASU VS PRADEEP KUMAR SARAF	DWARIKA PRASAD MOHANTY VS	// 0 //	
52	D-CMP/19136/2025	SIDHESWAR DAS VS PRATIMA DAS	RAJENDRA KUMAR PRADHAN VS	// 0 //	
53	D-CMP/19145/2025	SHYAM SUNDAR BEHERA VS BASANTI BEHERA	PRAVASH CHANDRA JENA VS	// 0 //	
54	D-CONTC/18944/2025	ASHOK KUMAR MOHANTY VS NIRLIPTA MOHANTY,EXECUTIVE OFFICER,BALASORE MUNICIPALITY	ADV. VS	// 0 //	
55	D-CONTC/18948/2025	PADMINI MAHANTA VS PURNA CHANDRA BARIHA,DEO,KEONJHAR	ADV. VS	// 0 //	
56	D-CONTC/18950/2025	HIRAMANI MAHANTA VS PURNA CHANDRA BARIHA,DEO,KEONJHAR	ADV. VS	// 0 //	
57	D-CONTC/18953/2025	GOURANG CHARAN SAHOO	DEBASIS ROUT	//	

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		VS	VS	0	
		ANU GARG,IAS		//	
58	D-CONTC/18958/2025	NIRANJAN MOHANTY	DEBASIS ROUT	//	
		VS	VS	0	
		ANU GARG,IAS		//	
59	D-CONTC/18971/2025	MANAS KUMAR KAR	SUBHASREE MOHANTY	//	
		VS	VS	0	
		GIRISH S.N,IAS		//	
60	D-CONTC/18978/2025	BALARAM KHATUA	AKSHAYA KUMAR JENA	//	
		VS	VS	0	
		ANANYA DAS, I.A.S.		//	
61	D-CONTC/18985/2025	DEBASWAPNA MISHRA	ADV.	//	
		VS	VS	0	
		DR.ARABINDA K.PADHEE, IAS		//	
62	D-CONTC/18987/2025	SONALI DAS	ADV.	//	
		VS	VS	0	
		DR.ARABINDA K.PADHEE, IAS		//	
63	D-CONTC/18989/2025	ABHIMANYU DASH	ADV.	//	
		VS	VS	0	
		DR.ARABINDA K.PADHEE, IAS		//	
64	D-CONTC/18992/2025	SUKANTA KU.PRADHAN	ADV.	//	
		VS	VS	0	
		DR. ARABINDA K.PADHEE, I.A.S.		//	
65	D-CONTC/18994/2025	SUSHMA RANI MARTHA	ADV.	//	
		VS	VS	0	
		DR. ARABINDA K. PADHEE, I.A.S.		//	
66	D-CONTC/18996/2025	PRATAP KESHARI PATTNAIK	ADV.	//	
		VS	VS	0	
		DR. ARABINDA K.PADHEE, IAS		//	
67	D-CONTC/19007/2025	RAKESH KU. BEHERA	ADV.	//	
		VS	VS	0	
		ASWATHY S., IAS		//	
68	D-CONTC/19010/2025	RANJAN KUMAR MUDULI	ADV.	//	
		VS	VS	0	

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		ARAVIND AGRAWAL, IAS		//	
69	D-CONTC/19044/2025	SAILESH CHANDRA NAIK	JITENDRA KUMAR DIGAL	//	
		VS	VS	0	
		PRATAP CHANDRA NAYAK, REGISTER KANDHAMAL		//	
70	D-CONTC/19051/2025	ANUPAMA MALLICK	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
71	D-CONTC/19054/2025	ASHOK KUMAR SETHI	ADV.	//	
		VS	VS	0	
		SATYABRATA SAHU, IAS		//	
72	D-CONTC/19062/2025	PRADIP KUMAR DAS MOHAPATRA	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, I.A.S.		//	
73	D-CONTC/19064/2025	BHAGABAN BEHERA	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, I.A.S.		//	
74	D-CONTC/19065/2025	AMRUT KUMAR DAS	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, I.A.S.		//	
75	D-CONTC/19070/2025	AKSHYA KUMAR UDGATA	ADV.	//	
		VS	VS	0	
		ARAVIND AGRAWAL, I.A.S.		//	
76	D-CONTC/19071/2025	SATYAVRATA PANDA	SASWATI MOHAPATRA	//	
		VS	VS	0	
		SANJAY KUMAR NAYAK, VICE-CHANCELLOR, RAVENSHAW UNIVERSITY, CUTTACK		//	
77	D-CONTC/19074/2025	SUSANTA KUMAR MISHRA	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, I.A.S.		//	
78	D-CONTC/19077/2025	GOVINDA ORAM	SANTOSH KUMAR NANDA	//	
		VS	VS	0	
		DR.SUDHANSHU SARANGI, IPS COMMANDANT GENERAL OF HOME GUARD, CUTTACK		//	
79	D-CONTC/19081/2025	RAJENDRA NATH NAYAK	GOUTAM KUMAR ACHARYA	//	
		VS	VS	0	
		TAPAS KUMAR DASH, GENERAL MANAGER, PUMUL		//	

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80	D-CONTC/19086/2025	PRAMILA NAYAK VS SATYABRATA SAHU, I.A.S.	ADV. VS	// ()	
81	D-CONTC/19090/2025	SUSHILA KUMAR JENA VS DEORANJAN KUMAR SINGH, I.A.S.	ADV. VS	// ()	
82	D-CONTC/19116/2025	BHUBANESWAR SAHU VS BHABNA SAHOO,BEO,BARGARH	ADV. VS	// ()	
83	D-CONTC/19192/2025	JAYKRUSHNA GHOSH VS SHALINI PANDIT,IAS	ADV. VS	// ()	
84	D-CRLA/13856/2025	TAOAS GARU VS STATE OF ODISHA	SAMARESH PATTANAIAK VS	PARADEEP /93 /2025 ()	
85	D-CRLA/13869/2025	ULASH DALEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /266 /2020 ()	
86	D-CRLA/13879/2025	GUNA @ BUNA @ DIPTI RANJAN SWAIN VS STATE OF ODISHA	RAJIBA BIHARI MISHRA VS	SATYABADI /225 /2022 ()	
87	D-CRLLP/13884/2025	RAILWAY PROTECTION FORCE VS BIRUA MUNDA	KARUNAKAR NAYAK VS	/ /0 ()	
88	D-CRLMA/13790/2025	PARBATI GIRI VS STATE OF ODISHA	ADV. VS	KEONJHAR TOWN /218 /2008 ()	AOD20240000364C202500079
89	D-CRLMC/13778/2025	LAMBODHAR NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJKANIKA /255 /2017 ()	
90	D-CRLMC/13792/2025	LIPU @ SARBESWAR SAHOO VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	MAHILA P.S.(BBSR) /80 /2023 ()	
91	D-CRLMC/13815/2025	RABINDRA MANGAL	VIVEKANANDA JENA	JAGATSINGPUR /146 /1998	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/13821/2025	BHALA CHANDRA MOHANTY	BHABANI SHANKAR DASPARIDA	TANGI /222 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/13823/2025	PRAFULLA NAYAK @ PRAFULLA KUMAR NAYAK	BHABANI SHANKAR DASPARIDA	BHANDARIPOKHARI /7 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/13827/2025	SUNIL KUMAR MISHRA	DEVASHIS PANDA	DHENKANAL TOWN /218 /2014	AOR20220001247C202500059
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/13828/2025	SANJAY PRADHAN @ SANJAY KUMAR PRADHAN	DEVASHIS PANDA	BRAHMAGIRI /180 /2022	AOR20220001247C202500060
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/13832/2025	ABHAYA SAHOO @ ABHYA SAHU	SURYAKANTA DWIBEDI	RANPUR /123 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/13842/2025	PADMALOCHAN MALLICK	HIMANSHU BHUSAN DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/13845/2025	LAXMIKANTA PANI	ALOK KUMAR MOHAPATRA	LALBAG /32 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/13861/2025	PRATAP BEHERA	SANJAY KUMAR DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/13871/2025	ASHISH KUMAR RAJ @ ASHISH KU. RAJ @ ASIS KUMAR	MOHAPATRA MAYA SAHOO	SHERAGADA /10 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/13874/2025	ASHOK BISWAL	BIDYADHAR PANDA	JUJUMURA /47 /2017	AOR20220001945C202500024
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/13876/2025	PRAJARANJAN ROUL @ RAJA	DEVASHIS PANDA	ANGUL TOWN /407 /2021	AOR20220001247C202500064
		VS	VS	()	

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103	D-CRLMC/13881/2025	STATE OF ODISHA JANAKINATH MISHRA VS	UMA CHARAN MISHRA VS	// BHUBANESWAR VIGILANCE /65 /2016 ()	
104	D-CRLMC/13885/2025	STATE OF ODISHA(VIG.) KIRANBALA MOHANTY VS	PRAVASH CHANDRA JENA VS	// //0 ()	
105	D-CRLMC/13889/2025	STATE OF ODISHA OLA MALLIK @ RAMESH MALLIK VS	MRUGANKA MAULI PATNAIK VS	// BRAHMAGIRI /107 /2016 ()	
106	D-CRLMC/13891/2025	STATE OF ODISHA NARAYAN JENA VS	MANOJ OJHA VS	// SINGLA /209 /2019 ()	
107	D-CRLMC/13894/2025	STATE OF ODISHA DILLIP KUMAR PRADHAN @ DILLIP PRADHAN VS	DINESH KUMAR MOHANTY VS	// KANPUR /57 /2021 ()	AOD20220003518C202500027
108	D-CRLMC/13895/2025	STATE OF ODISHA SRITAM PRADHAN VS	BAIJAYANTI MOHANTY VS	// G.UDAYAGIRI /102 /2022 ()	AOD20240000389C202500001
109	D-CRLMC/13898/2025	STATE OF ODISHA RAJIB LOCHAN NAYAK VS	SUKANTA KUMAR NAYAK VS	// //0 ()	
110	D-CRLMP/13799/2025	STATE OF ODISHA KUMUDA BHANJA VS	SHIPI SIDHANTA MOHAPATRA VS	// //0 ()	
111	D-CRLMP/13858/2025	STATE OF ODISHA SANTOSH KUMAR NAIK @ SANTOSH KUMAR NAYAK VS	KARTHA SARATHI DAS VS	// SPECIAL CRIME UNIT /10 /2024 ()	AOD20240000364C202500080
112	D-CRLMP/13901/2025	STATE OF ODISHA SATYANARAYAN HANSDAH VS	SIDHARTHA MISHRA 1 VS	// //0 ()	
113	D-CRLREV/13793/2025	BRUNDABATI HANSDAH KHUNTALA KHAMARI VS	JAGABANDHU SAHU VS	// BOLANGIR SADAR /60 /2010 ()	AOR20220001487C202500006
		STATE OF ODISHA		//	

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114	D-FAO/19031/2025	JITENDRA SAHU VS UNION OF INDIA	KARUNAKAR DAS VS	// () //	
115	D-FAO/19109/2025	STATE OF ODISHA VS BHARAT BHUSAN MOHANTY	SAROJ KUMAR JEE,A.G.A VS	// () //	LOD20240000172C202500231
116	D-FAO/19129/2025	STATE OF ODISHA VS UMAKANTA NAYAK	SAROJ KUMAR JEE,A.G.A VS	// () //	LOD20240000200C202500230
117	D-FAO/19172/2025	THE SINIOR MANAGER, CLAIMS, M/S. RELIANCE GENERAL INSURANCE COMPANY LTD., KHORDHA VS PRASANT KUMAR BEHERA	GENERAL INSURANCE COMPANY LTD., KHORDHA VS	// () //	
118	D-FAO/19181/2025	THE MANAGER LEGAL, M/S. SHRIRAM GENERAL INSURANCE COMPANY LTD., KHORDHA VS KUNI MALLICK	SHRIRAM GENERAL INSURANCE COMPANY LTD., KHORDHA VS	// () //	
119	D-GCRLA/13840/2025	STATE OF ORISSA VS ANAM SAHOO	ADDL.STANDING COUNSEL VS	JATNI P.S. /209 /2013 () //	
120	D-JCRLA/13811/2025	PINTU SAHU VS STATE OF ODISHA	ADV. VS	BADABAZAR /96 /2021 () //	
121	D-JCRLA/13812/2025	KHAGESWAR RAUT VS STATE OF ODISHA	ADV. VS	JAIPATNA /283 /2015 () //	
122	D-JCRLA/13814/2025	RABI SING VS STATE OF ODISHA	ADV. VS	REMUNA /145 /2024 () //	
123	D-JCRLA/13816/2025	BASANTA ROUT VS STATE OF ODISHA	ADV. VS	SOSO /101 /2019 () //	
124	D-JCRLA/13820/2025	PRASANTA KUMAR MAHAKUD VS STATE OF ODISHA	ADV. VS	KEONJHAR SADAR /394 /2022 () //	
125	D-JCRLA/13833/2025	MADHUSUDAN KUMAR @ MASUDHAN SINGH	ADV.	PATTAPUR (ASKA) /462 /2023	

**ORISSA HIGH COURT**

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-JCRLA/13835/2025	PRADEEP SAHU	ADV.	JHARSUGUDA SADAR /224 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-JCRLA/13836/2025	UJJAL MUNDA	ADV.	AINTHAPALI /240 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-JCRLA/13837/2025	BANGURU @ MANTU SING	ADV.	BERHAMPUR /51 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-JCRLA/13839/2025	GOURA MOHAN SINGH	ADV.	BAISINGA /341 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-MACA/18998/2025	BABU RAO KADRAKA	KAPILA CHARAN NAYAK	//	
		VS	VS	()	
		NALINI KARKARIA		//	
131	D-MACA/19001/2025	D.M.,ORIENTAL INSURANCE CO. LTD.,ANGUL	ADAM ALI KHAN	//	
		VS	VS	()	
		SULABHA CHANDRA SAHOO		//	
132	D-MACA/19002/2025	M/S. CHOLAMANDALAM GENERAL INSURANCE COMPANY LTD.,KHURDA	DANWALTI KHAN	//	
		VS	VS	()	
		RUPASHREE BEHERA		//	
133	D-MACA/19005/2025	SHRIRAM GENERAL INSURANCE CO. LTD., JAIPUR, RAJASTHAN	DANWALTI KHAN	//	
		VS	VS	()	
		RENUKA HALDAR		//	
134	D-MACA/19121/2025	M/S. ORIENTAL INSURANCE CO. LTD.,CUTTACK	SOMNATH ROY	//	
		VS	VS	()	
		DEBAKI LOHAR		//	
135	D-MACA/19153/2025	SANJU SAHU	KARUNAKAR DAS	//	
		VS	VS	()	
		NARASINGHA PADHI		//	
136	D-MACA/19168/2025	D.M.,RELIANCE GENERAL INSURANCE, KHURDA	G.P.DUTTA	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-MACA/19176/2025	SURATI ROUT G.M.,ORIENTAL INSURANCE CO. LTD.,CUTTACK VS PARBATI SINGH	G.P.DUTTA VS	// // 0 //	
138	D-MACA/19180/2025	L.M., M/S. CHOLAMANDALAM GENERAL INSURANCE CO. LTD.,Bhubaneswar VS RAHAN DASH @ BABA REHEN DASH	G.P.DUTTA VS	// 0 //	
139	D-MACA/19182/2025	D.M., M/S. CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,KHURDA VS BOMANA JANAKI	G.P.DUTTA VS	// 0 //	
140	D-MACA/19187/2025	THE G.M. OF ORIENTAL INSURANCE COMPANY LTD,CUTTACK VS SUNARAM SINGH	G.P.DUTTA VS	// 0 //	
141	D-MACA/19188/2025	THE NATIONAL INSURANCE CO. LTD., JHARSUGUDA VS LALA MUNDA	G.P.DUTTA VS	// 0 //	
142	D-MATA/18990/2025	SUBHALAXMI PATTANAİK VS DARPANARAYAN PATTANAİK	SUKANTA KUMAR DALAI VS	// 0 //	
143	D-RPFAM/19038/2025	RABI NARAYAN MISHRA VS SEPHALI NAYAK @ MISHRA	SOUMYA SEKHAR PARIDA VS	// 0 //	
144	D-RPFAM/19075/2025	SHANKARSAN ROUT VS ANURANDHA ROUT @ JHILI	DIPTI RANJAN MOHAPATRA VS	// 0 //	
145	D-RPFAM/19151/2025	SARADA PRASAD MOHAPATRA VS NIRMALA MOHAPATRA	AJODHYA RANJAN DASH VS	// 0 //	
146	D-RSA/18969/2025	TAPISHA THAPA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
147	D-RSA/19011/2025	CHAMPA BEHERA VS ANNAPURNA JANI	NALINI KANTA DASH VS	// 0 //	

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148	D-TRP(C)/19063/2025	RASMITA PRADHAN VS SANJIB PRADHAN	AMIT KUMAR NATH VS	// ()	
149	D-TRP(C)/19134/2025	S. DANIEL CHINMAYEE BEHERA VS JAYANTI BEHERA	DEEPAK RANJAN SUNDARAY VS	// ()	
150	D-TRP(C)/19157/2025	MANALY PANI VS CHIRANJIBI MISHRA	AKSHAYA KUMAR SAHOO VS	// ()	
151	D-WA/19025/2025	LAXMIPRIYA SETHI VS STATE OF ODISHA	MANORANJAN MISHRA VS	// ()	
152	D-WA/19046/2025	STATE OF ODISHA VS PRASANNA KUMAR MOHARANA	SASWAT DAS,A.G.A VS	// ()	LOD20240000194C202500231
153	D-WA/19048/2025	STATE OF ODISHA VS SARAT KUMAR MOHAPATRA	BIMBISAR DASH,A.G.A VS	// ()	LOD20240000194C202500230
154	D-WA/19053/2025	STATE OF ODISHA VS JAGANNATH BEHERA	SONAK MISHRA,A.S.C VS	// ()	LOD20240000200C202500229
155	D-WA/19068/2025	SUBHARASMI BEURA VS STATE OF ODISHA	AMIYA KUMAR MOHANTY (A) VS	// ()	
156	D-WP(C)/18928/2025 WP(C)/12861/2025	JANAKI BHUSAN HABODASINGH VS STATE OF ODISHA	JAGAMOHAN PATTANAİK VS	// ()	AOR20220001586C202500039
157	D-WP(C)/18929/2025	SABITRI BEHERA VS STATE OF ODISHA	GOPINATH MISHRA VS	// ()	
158	D-WP(C)/18930/2025	BICHITRANANDA SAHOO VS STATE OF ODISHA	GOPINATH MISHRA VS	// ()	
159	D-WP(C)/18931/2025	SUBASHREE PANIGRAHI	BRAHMANANDA TRIPATHY	//	

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		VS	VS	0	
		L.I.C HOUSING FINANCE LTD., MUMBAI		//	
160	D-WP(C)/18932/2025	BRAJA SUNDARA PATTNAYAK	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/18933/2025	HIMANSU KUMAR SWAIN	SUBHASREE MOHANTY	//	
	WP(C)/12812/2025	VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/18934/2025	SADANANDA KHATUA	RABINARAYAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/18935/2025	M/S BHARAT MACHINERY	GANESH PRASAD SAMAL	//	
		VS	VS	0	
		DEPUTY DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION		//	
164	D-WP(C)/18936/2025	SHREE BADASANTHA MATHA, MARKANDESWAR SARAIPATI	PRANAB KUMAR SAMANTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/18937/2025	MINA KISAN	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		NARAHARI KISAN		//	
166	D-WP(C)/18938/2025	KAMLESH SAHOO	SITANSU MOHAN SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/18939/2025	SRIPADA SUAR	GOPINATH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/18941/2025	PRATAP KUMAR JENA	SITANSU MOHAN SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/18942/2025	JADUMANI NAIK	BRAJA KISHOR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/18943/2025	ALAKA PANDA	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500053
	WP(C)/12747/2025	VS	VS	0	

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171	D-WP(C)/18945/2025	STATE OF ODISHA ASHOK KUMAR DAS VS	JASPREET KAUR VS	// // 0	
172	D-WP(C)/18946/2025	STATE OF ODISHA BHIKARI BEHERA VS	GYANA RANJAN MAHAPATRA VS	// // 0	
173	D-WP(C)/18947/2025	STATE OF ODISHA NARAYAN CHANDRA BARIK VS	JASPREET KAUR VS	// // 0	
174	D-WP(C)/18949/2025	STATE OF ODISHA SUKANTA KUMAR DAS VS	PARSURAM MOHAPATRA VS	// // 0	
175	D-WP(C)/18951/2025	STATE OF ODISHA KRUSHNA CHANDRA SAHU VS	SATYABRATA SATAPATHY VS	// // 0	
176	D-WP(C)/18952/2025	STATE OF ODISHA M/S OLA ELECTRIC TECHNOLOGIES PVT. LTD VS	PRASHANTA KUMAR NAYAK VS	// // 0	AOD20240000333C202500037
177	D-WP(C)/18954/2025	UNION OF INDIA KABITA PATTANAIK VS	AKSHAYA KUMAR DORA VS	// // 0	
178	D-WP(C)/18955/2025	STATE OF ODISHA MANOJ KUMAR SETHY VS	MANORANJAN PADHI VS	// // 0	
179	D-WP(C)/18956/2025	STATE OF ORISSA LAMBODAR PRADHAN VS	SATYABRATA SATAPATHY VS	// // 0	
180	D-WP(C)/18957/2025	STATE OF ODISHA DR.ITISHREE DASH VS	AKSHAYA KUMAR DORA VS	// // 0	
181	D-WP(C)/18959/2025	STATE OF ODISHA DHARMUDHAR PATTNAIK VS	SATYABRATA SATAPATHY VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/18960/2025 WP(C)/12789/2025	EASTERN MEDIA LTD. (E. DIVN), BBSR VS R.T.O., BALASORE	BRAJA MOHAN SARANGI VS	// 0 //	
183	D-WP(C)/18961/2025	ANIL KUMAR PAN VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //	
184	D-WP(C)/18962/2025	NARENDRA KUMAR KARANA VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //	
185	D-WP(C)/18963/2025 WP(C)/12790/2025	DURGA PERIWAL VS THE TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0	
186	D-WP(C)/18964/2025	MEERA KUMARI MOHANTY VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
187	D-WP(C)/18965/2025	PARBATI AGARWAL VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //	
188	D-WP(C)/18966/2025 WP(C)/12788/2025	SUBHASHREE SAMAL VS SUPERINTENDENT OF POLICE(R), CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
189	D-WP(C)/18967/2025	SURYA MANI GIRI VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //	
190	D-WP(C)/18968/2025	TRILOCHAN MOHANTA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
191	D-WP(C)/18970/2025	KARUNAKAR SAHU VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //	
192	D-WP(C)/18973/2025	SUSHILA SAHU VS STATE OF ODISHA	LALIT SAHU VS	// 0 //	
193	D-WP(C)/18974/2025	BISHI KESAN PANDA	DHANANJAYA MUND	//	

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		VS	VS	()	
194	D-WP(C)/18975/2025	STATE OF ODISHA DR.RAM GOPAL AGRAWALLA	SIBAPRASAD PATI	//	
		VS	VS	()	
195	D-WP(C)/18976/2025	STATE OF ODISHA CHANDRA SEKHAR BEHERA	BIGYAN KUMAR SHARMA	//	
		VS	VS	()	
196	D-WP(C)/18979/2025	OPSC, CHAIRMAN, CUTTACK GOURANGA SAHOO	BISWARANJAN DALAI	//	AOR20220003722C202500070
		VS	VS	()	
197	D-WP(C)/18980/2025	STATE OF ODISHA PRAMILA LUGUN	JAGAJIBAN PRADHAN	//	
		VS	VS	()	
198	D-WP(C)/18981/2025	STATE OF ODISHA DAYANIDHI JENA	ARJUNA CHARANA BEHERA	//	
		VS	VS	()	
199	D-WP(C)/18982/2025	STATE OF ODISHA LAXMIKANTA PARHI	PITAMBAR PANDA	//	
		VS	VS	()	
200	D-WP(C)/18983/2025	STATE OF ODISHA AKSHYA KUMAR MALLICK	MAHESWAR MOHANTY	//	
		VS	VS	()	
201	D-WP(C)/18984/2025	STATE OF ODISHA ROJALINI SAHOO	NIRMAL CHANDRA DAS	//	
		VS	VS	()	
202	D-WP(C)/18986/2025	STATE OF ODISHA M/S SAHOO ENTERPRISES	DEBASISH HAZRA	//	AOD20240000796C202500013
		VS	VS	()	
203	D-WP(C)/18988/2025	COMMISSIONER OF CT AND GST CH. DILESH	SANTOSH KUMAR MAHANTY	//	AOR20220004593C202500024
		VS	VS	()	
204	D-WP(C)/18995/2025	MANAPPURAM FINANCE LTD MAA SARALA S.H.G., ANGUL	MANAS RANJAN DHAL	//	
		VS	VS	()	

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205	D-WP(C)/18997/2025	STATE OF ODISHA RASHMI REKHA BAL VS	ASHOK KUMAR BEHERA VS	// // ()	
206	D-WP(C)/18999/2025	STATE OF ODISHA KAMADEB MALLICK VS	TUSHAR KANTA NAYAK VS	// // ()	
207	D-WP(C)/19000/2025	STATE OF ODISHA RAGHUNATH SATAPATHY VS	SAIBRATA RATH VS	// // ()	
208	D-WP(C)/19003/2025	STATE OF ODISHA AKULA CHANDRA SAHU VS	SUSHANTA KUMAR JOSHI VS	// // ()	
209	D-WP(C)/19004/2025	STATE OF ODISHA ARJUNA NAIYAK VS	MANOJ PANIGRAHI VS	// // ()	AOR20220001665C202500039
210	D-WP(C)/19006/2025	STATE OF ODISHA SANJAYA KUMAR JENA VS	DIPTIMAYEE LENKA VS	// // ()	AOD20240000324C202500008
211	D-WP(C)/19008/2025	STATE OF ODISHA JAYADEB SAHU VS	SUSHANTA KUMAR JOSHI VS	// // ()	
212	D-WP(C)/19009/2025	STATE OF ODISHA JAGDISH BARAL VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202500067
213	D-WP(C)/19012/2025	STATE OF ODISHA UPENDRA CH. MISHRA VS	ATUL TRIPATHY VS	// // ()	AOD20240000618C202500060
214	D-WP(C)/19013/2025	COMMISSIONER OF ENDOWMENTS, ODISHA ASHALATA SAHOO VS	ATUL TRIPATHY VS	// // ()	AOD20240000618C202500061
215	D-WP(C)/19014/2025	COMMISSIONER OF ENDOWMENTS, ODISHA SINDHUSUTA PRADHAN @ SINDHU PRADHAN VS	SUSHANTA KUMAR JOSHI VS	// // ()	
		STATE OF ODISHA		//	

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216	D-WP(C)/19015/2025	RAGHUNATH SAHOO VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //	
217	D-WP(C)/19016/2025	RAJENDRA KUMAR PANDA VS STATE OF ODISHA	BIJAYA KUMAR PATTANAIAK VS	// 0 //	
218	D-WP(C)/19017/2025	SWARNALATA MOHANTY VS STATE OF ODISHA	SARAT CHANDRA SAMAL VS	// 0 //	
219	D-WP(C)/19018/2025	BABULI KUMAR ROUT VS STATE OF ODISHA	BIJAYA KUMAR PATTANAIAK VS	// 0 //	
220	D-WP(C)/19019/2025	PURNA CHANDRA SAHU VS UNION OF INDIA	ANIRUDH SANGANERIA VS	// 0 //	
221	D-WP(C)/19020/2025	DR.PRASANNA KUMAR MOHAPATRA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //	
222	D-WP(C)/19022/2025	BHARAT CHANDRA DASBABU VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
223	D-WP(C)/19023/2025	RAMESH CHANDRA PATEL VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //	
224	D-WP(C)/19024/2025	MANASI KAR VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //	
225	D-WP(C)/19026/2025	CHANDRAKANTI PATEL VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //	
226	D-WP(C)/19027/2025	JAGADISH PADHAN @ PRADHAN VS STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS	// 0 //	
227	D-WP(C)/19028/2025	MANABHANJAN NAIK	BHABA RANJAN KAR	//	

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		VS	VS	0	
228	D-WP(C)/19029/2025	GOVT. OF ORISSA BIPIN BIHARI NAIK	BHABA RANJAN KAR	//	
		VS	VS	0	
229	D-WP(C)/19030/2025	GOVT. OF ORISSA DUKHABANDHU TANTY	BHABA RANJAN KAR	//	
		VS	VS	0	
230	D-WP(C)/19032/2025	GOVT. OF ORISSA BALADEV PRADHAN	BHABA RANJAN KAR	//	
		VS	VS	0	
231	D-WP(C)/19033/2025	GOVT. OF ORISSA ANADI CHANDRA PRUSETH	BHABA RANJAN KAR	//	
		VS	VS	0	
232	D-WP(C)/19034/2025	GOVT OF ORISSA PREMANANDA RANA	BHABA RANJAN KAR	//	
		VS	VS	0	
233	D-WP(C)/19035/2025	GOVT. OF ORISSA SAROJINI PATEL	BHABA RANJAN KAR	//	
		VS	VS	0	
234	D-WP(C)/19036/2025	GOVT OF ORISSA BIRANCHI NAIK	BHABA RANJAN KAR	//	
		VS	VS	0	
235	D-WP(C)/19037/2025	GOVT OF ORISSA CHANDRAKANTI PANDEY	BHABA RANJAN KAR	//	
		VS	VS	0	
236	D-WP(C)/19039/2025	GOVT. OF ORISSA SARAT CHANDRA BEHERA	RASHMI REKHA PRADHAN	//	
		VS	VS	0	
237	D-WP(C)/19040/2025	STATE OF ODISHA SURENDRA KUMAR NAIK	BHABA RANJAN KAR	//	
		VS	VS	0	
238	D-WP(C)/19041/2025	GOVT. OF ORISSA BHARGABI NAIK	BHABA RANJAN KAR	//	
		VS	VS	0	

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239	D-WP(C)/19042/2025	GOVT OF ORISSA RAJENDRA SETH VS GOVT. OF ORISSA, BBSR	BHABA RANJAN KAR VS	// // 0 //	
240	D-WP(C)/19043/2025	JENAMANI NAIK VS GOVT OF ORISSA, BBSR	BHABA RANJAN KAR VS	// 0 //	
241	D-WP(C)/19045/2025	AKHSYA PATEL VS GOVT OF ORISSA	BHABA RANJAN KAR VS	// 0 //	
242	D-WP(C)/19047/2025	URBASI DEI VS GOVT. OF ORISSA, BBSR	BHABA RANJAN KAR VS	// 0 //	
243	D-WP(C)/19049/2025	KRUSHNA CHANDRA PATEL VS GOVT. OLF ORISSA, BBSR	BHABA RANJAN KAR VS	// 0 //	
244	D-WP(C)/19050/2025	RANCHANA PATEL VS GOVT OF ORISSA	BHABA RANJAN KAR VS	// 0 //	
245	D-WP(C)/19052/2025	DASARATHA NAIK VS GOVT. OF ORISSA, BBSR	BHABA RANJAN KAR VS	// 0 //	
246	D-WP(C)/19055/2025	BHUJAMATI PATEL VS GOVT OF ORISSA	BHABA RANJAN KAR VS	// 0 //	
247	D-WP(C)/19056/2025	BHABANI SHANKAR THAKUR VS GOVT. OF ORISSA, BBSR	BHABA RANJAN KAR VS	// 0 //	
248	D-WP(C)/19057/2025	PRIYANKA SWAIN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	AOR20220001296C202500030
249	D-WP(C)/19058/2025	ALEKHA KUMAR NAIK VS GOVT OF ORISSA	BHABA RANJAN KAR VS	// 0 //	

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250	D-WP(C)/19059/2025	SURESH KUMAR PATEL VS GOVT. OF ORISSA, BBSR	BHABA RANJAN KAR VS	// () //	
251	D-WP(C)/19060/2025	SRIKANTA SAHU VS COMMISSIONER OF ENDOWMENTS, ODISHA	ATUL TRIPATHY VS	// () //	AOD20240000618C202500062
252	D-WP(C)/19061/2025	JADA SOMESWAR RAO @ J SOMESWAR RAO VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	// () //	AOR20220004309C202500021
253	D-WP(C)/19066/2025	M.D.ASIQUE VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// () //	
254	D-WP(C)/19067/2025	MOTIMALA PATEL VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// () //	
255	D-WP(C)/19072/2025	DILLIP KUMAR SARKAR @ DILIP KUMAR SARKAR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //	
256	D-WP(C)/19073/2025	CHANDRAKANTI DEVI VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// () //	
257	D-WP(C)/19076/2025	RABINDRA KUMAR BEHERA VS TAHASILDAR, NIALI	DWARIKA PRASAD MOHANTY VS	// () //	
258	D-WP(C)/19078/2025	ASHOK MISHRA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// () //	
259	D-WP(C)/19079/2025	PRAVAKAR ROUT VS THE CHAIRMAN-CUM-MANAGING DIRECTOR, ODISHA POWER TRANSMISSION CORPORATION LTD. (OPTCL), BBSR	AKSHAYA KUMAR JENA VS	// () //	
260	D-WP(C)/19080/2025	SUCHISMITA MAHARANA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// () //	
261	D-WP(C)/19082/2025	ROHINI NAIK	BHABA RANJAN KAR	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		GOVT. OF ORISSA		//	
262	D-WP(C)/19083/2025	AKHILA RANJAN DASH	ATUL TRIPATHY	//	AOD20240000618C202500063
		VS	VS	()	
		COMMISSIONER OF ENDOWMENTS, ODISHA		//	
263	D-WP(C)/19084/2025	KSHIRABDHI TANAYA SAHOO	SWAPNA KUMAR OJHA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/19085/2025	PRATAP CHANDRA PRADHAN	PRABIN DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/19087/2025	SAMITA PANDA	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500057
		VS	VS	()	
		COMMISSIONER OF CT AND GST		//	
266	D-WP(C)/19088/2025	SITARAM BEHERA	MANAS RANJAN KHATUA	//	
		VS	VS	()	
		AUTHORISED OFFICER, ADITYA BIRLA HOUSING FINANCE LTD., BBSR		//	
267	D-WP(C)/19089/2025	SACHALA GIRI	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500058
		VS	VS	()	
		CHIEF COMMISSIONER CT AND GST, ODISHA		//	
268	D-WP(C)/19091/2025	RASHMIREKHA MAJHI	SOUBHAGYA SWAIN	//	AOR20220001296C202500031
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/19093/2025	SAROJINI SAHOO@ DASH	NARAYAN PRASAD PARJA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/19094/2025	PRABHASINI BARIK	BEDA PRAKASH PANDA	//	
		VS	VS	()	
		MAHINDRA AND MAHINDRA FINANCIAL SERVICE LIMITED		//	
271	D-WP(C)/19095/2025	MADHAB MAJHI	DHANANJAYA MUNDI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/19096/2025	RUKMAN PATEL	BHABA RANJAN KAR	//	
		VS	VS	()	

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273	D-WP(C)/19097/2025	GOVT. OF ORISSA, BBSR RASHMITA JENA VS STATE OF ODISHA	SOMANATH SATAPATHY VS	// // 0 //	
274	D-WP(C)/19098/2025	PULIN KUMAR MEHER VS GOVT.OF ORISSA, BBSR	BHABA RANJAN KAR VS	// 0 //	
275	D-WP(C)/19099/2025	PURNA CHANDRA PATEL VS GOVT. OF ORISSA, BBSR	BHABA RANJAN KAR VS	// 0 //	
276	D-WP(C)/19100/2025	BHANU MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
277	D-WP(C)/19101/2025	KRUSHNA CHANDRA DAS VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //	
278	D-WP(C)/19102/2025	PURNA CHANDRA MEHER VS GOVT. OF ORISSA, BBSR	BHABA RANJAN KAR VS	// 0 //	
279	D-WP(C)/19103/2025	BINODINI NARENDRA VS STATE OF ORISSA	SIDDHANT SARANGI VS	// 0 //	
280	D-WP(C)/19104/2025	NABIN KISHORE PATEL VS GOVT. OF ORISSA, BBSR	BHABA RANJAN KAR VS	// 0 //	
281	D-WP(C)/19105/2025	BALARAM DHARUA @ BALARAM MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
282	D-WP(C)/19106/2025	BENUDHAR PATEL VS GOVT. OF ORISSA, BBSR	BHABA RANJAN KAR VS	// 0 //	
283	D-WP(C)/19107/2025	DAMAYANTI ROUT VS PUNJAB NATIONAL BANK, CIRCLE OFFICE BALESWAR, BHARAT TIMBER COMPLEX, BALESWAR	PRATIK DASH VS	// 0 //	

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284	D-WP(C)/19108/2025	BENUDHAR SAHU VS REGIONAL MANAGER, RESERVE BANK OF INDIA, BBSR	JNYANANANDA PANDA VS	// 0 //	
285	D-WP(C)/19110/2025	FULABATI MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
286	D-WP(C)/19111/2025	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
287	D-WP(C)/19112/2025	GOBIND CHANDRA SAHU VS STATE OF ODISHA	SURIYA NARAYA SAHU VS	// 0 //	AOD20240000242C202500083
288	D-WP(C)/19113/2025	JAYA KISHORE MISHRA VS STATE OF ODISHA	PAMI RATH VS	// 0 //	
289	D-WP(C)/19114/2025	REMANI MAHANAND VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
290	D-WP(C)/19115/2025	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
291	D-WP(C)/19117/2025	SHANTI MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
292	D-WP(C)/19118/2025	BIKAS PRADHAN VS THE STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //	
293	D-WP(C)/19119/2025	BIMLA ENTERPRISES, BBSR VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //	
294	D-WP(C)/19120/2025	BIBHUTI SETH VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //	
295	D-WP(C)/19122/2025	PRASANTA KUMAR NAYAK	RAMDAS ACHARY	//	

**ORISSA HIGH COURT**

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/19123/2025	LATA GOUDA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		SUB COLLECTOR GUNPUR CUM CHAIRNAB OF THE SELECTION COMMITTEE, GUNPUR		//	
297	D-WP(C)/19124/2025	M/S. KRISHNA SALES CORPORATION, CUTTACK	MADHAB LAL AGARWAL	//	
		VS	VS	0	
		SUPERINTENDENT, GST AND CENTRAL EXCISE, CUTTACK - II		//	
298	D-WP(C)/19125/2025	SURJYAMANI PATRA	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/19126/2025	PRAMODINI MAHAPATRA	SANJIB KUMAR BHANJADEO	//	
		VS	VS	0	
		STATE OF ORISSA		//	
300	D-WP(C)/19127/2025	M/S. GROUP NO.5 SECURITY SERVICES, BBSR	SUSANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/19128/2025	MANORANJAN PATRA	ULLASH CHANDRA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/19130/2025	BIKASH CHANDRA DEB	DIBYAJYOTI NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/19131/2025	ARATI MAHANA	AGNIHOTRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/19132/2025	NABAKRISHNA PRADHAN	SUSANTA KUMAR LENKA	//	
		VS	VS	0	
		UNION OF INDIA		//	
305	D-WP(C)/19133/2025	SUBHRAKANTA RATH	SOURAV DAS	//	
		VS	VS	0	
		ODISHA HYDRO POWER CORPORATION LTD, BBSR		//	
306	D-WP(C)/19135/2025	GAYATRI SATAPATHY	SANGRAM JENA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/19137/2025	STATE OF ODISHA DEBARANJAN MOHANTY VS	ADHIRAJ MOHANTY VS	// // 0	
308	D-WP(C)/19138/2025	THE CHIEF COMMISSIONER, GST AND CENTRAL EXCISE, BBSR COMMISSIONERATE SMITA MOHAPATRA VS	SANGRAM JENA VS	// // 0	
309	D-WP(C)/19139/2025	STATE OF ODISHA UNION OF INDIA, NEW DELHI VS	SOUBHAGYA CHANDRA DEV DASH VS	// // 0	
310	D-WP(C)/19140/2025	BHUPENDRA SINGH DR.SHNEHALATA TRIPATHY VS	SANGRAM JENA VS	// // 0	
311	D-WP(C)/19141/2025	STATE OF ODISHA AJAY KUMAR SETHI VS	JAGAMOHAN PATTANAİK VS	// // 0	AOR20220001586C202500040
312	D-WP(C)/19142/2025	STATE OF ODISHA RAMESH CHANDRA RANA VS	NIRANJAN PANDA VS	// // 0	
313	D-WP(C)/19143/2025	STATE OF ODISHA BHIKARI CHARAN DAS VS	DR.BINOD KUMAR MISHRA VS	// // 0	AOR20220001616C202500057
314	D-WP(C)/19144/2025	THE REGISTRAR JUDICIAL,CUTTACK JUDGESHIP SANJUKTA MOHAPATRA VS	SANGRAM JENA VS	// // 0	
315	D-WP(C)/19146/2025	STATE OF ODISHA GYANENDRA SAHOO VS	AKSHAYA KUMAR JENA VS	// // 0	
316	D-WP(C)/19147/2025	STATE OF ODISHA BASANTA KUMAR PATI VS	RAKESH RANJAN DASH VS	// // 0	
317	D-WP(C)/19148/2025	STATE OF ODISHA PRAMODINI JENA VS STATE OF ODISHA	SANGRAM JENA VS	// // 0 //	

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318	D-WP(C)/19149/2025	UNION OF INDIA VS PURNENDU SEKHAR PATI	SIDHARTH SANKAR MOHAPATRA,SR. PANEL COUNSEL VS	 0 //	AOR20220001491C202500009
319	D-WP(C)/19150/2025	DR. ARABINDA PANDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	 0 //	
320	D-WP(C)/19152/2025	MAMATA MISHRA VS STATE OF ODISHA	SANGRAM JENA VS	 0 //	
321	D-WP(C)/19154/2025	DINABANDHU MAJHI VS STATE OF ODISHA	KIRTAN DANG VS	 0 //	
322	D-WP(C)/19155/2025	DR.RINA PATTNAIK VS STATE OF ODISHA	SANGRAM JENA VS	 0 //	
323	D-WP(C)/19156/2025	MOTIRAM SAHU VS STATE OF ODISHA	SIDHARTHA DAS VS	 0 //	
324	D-WP(C)/19158/2025	DAYA SABAR VS STATE OF ODISHA	KIRTAN DANG VS	 0 //	
325	D-WP(C)/19159/2025	PUSPA MANJARI DAS VS STATE OF ODISHA	SANGRAM JENA VS	 0 //	
326	D-WP(C)/19161/2025	LILIMA RANA VS STATE OF ODISHA	RAJALAXMI BISWAL VS	 0 //	
327	D-WP(C)/19162/2025	SANGITA TRIPATHY VS STATE OF ODISHA	SANGRAM JENA VS	 0 //	
328	D-WP(C)/19163/2025	MAHASWETA CONSTRUCTION PVT. LTD., CUTTACKSHUBHENDU KUMAR PARIDA VS STATE OF ODISHA	 VS	 0 //	
329	D-WP(C)/19164/2025	VISHAL RERRO ALLOYS PVT. LTD., SUNDERGARH	SASWAT KUMAR ACHARYA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
330	D-WP(C)/19165/2025	ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE ROURKELA II DIVISION, ROURKELA	ACHYUTANANDA PATTANAIK	//	
		RABINDRA BEHERA	VS	()	
331	D-WP(C)/19166/2025	STATE OF ODISHA	KARTIK KURMY	//	
		RAJ KUMAR DADHICH	VS	()	
332	D-WP(C)/19167/2025	DIRECTORATE GENERAL OF GOODS AND SERVICES TAX INTELLIGENCE, NEW DELHI	KIRTAN DANG	//	
		DHARMA NISIKA	VS	()	
333	D-WP(C)/19169/2025	STATE OF ODISHA	PRABODHA CHANDRA NAYAK	//	
		JAY JAGANNATH ENTERPRISES	VS	()	
334	D-WP(C)/19170/2025	THE COMMISSIONER OF CT AND GST ODISHA	KIRTAN DANG	//	
		MANAHARA NAYAK	VS	()	
335	D-WP(C)/19171/2025	STATE OF ODISHA	SASIBHUSAN JENA	//	
		PADMA LOCHAN PRADHAN	VS	()	
336	D-WP(C)/19173/2025	STATE OF ODISHA	SATYAJIT BEHERA	//	
		HIRALAL PANDEY	VS	()	
337	D-WP(C)/19174/2025	STATE OF ODISHA	TRILOCHAN DASH	//	AOR20220002374C202500084
		DEBAKI SWAIN	VS	()	
338	D-WP(C)/19175/2025	STATE OF ODISHA	TRILOCHAN DASH	//	AOR20220002374C202500085
		BADAL KUMAR MUDULI	VS	()	
339	D-WP(C)/19177/2025	STATE OF ODISHA	HIRAWANI SANKAR PANIGRAHI	//	
		M/S SRI SUBHAM MODERN RICE MILL, NABARANGPUR	VS	()	
340	D-WP(C)/19178/2025	THE P.N.B, NABARANGPUR	SMBHANKAR KOURBHANJ	//	
		M/S. LAL TRADERS AND AGENCIES PVT. LTD., BADAMBARA, ROURKELA	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/19179/2025	COMMISSIONER (APPEALS), GST, CENTRAL EXCISE AND CUSTOMS, BBSR BIJAYINEE SAMAL VS STATE OF ODISHA	SUBHANKAR ROUT SUBHANKAR ROUT VS STATE OF ODISHA	// // () //	
342	D-WP(C)/19183/2025	DURYODHAN BHUYAN VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS STATE OF ODISHA	// // () //	
343	D-WP(C)/19184/2025	M/S. LAL TRADERS AND AGENCIES PVT. LTD., BADA VS COMMISSIONER (APPEALS), GST, CENTRAL EXCISE AND CUSTOMS, BBSR	SUBHANKAR ROUT SUBHANKAR ROUT VS SUBHANKAR ROUT	// // () //	
344	D-WP(C)/19185/2025	M/S LAL TRADERS AND AGENCIES PVT.LTD VS COMMISSIONER (APPEALS) GST, CENTRAL EXCISE, ROURKELA	SUBHANKAR ROUT VS SURAJ MOHANTY	// // () //	
345	D-WP(C)/19186/2025	RAJESH KUMAR SAHU VS STATE OF ODISHA	SURAJ MOHANTY VS DIPTI RANJAN BHOKTA	// // () //	
346	D-WP(C)/19189/2025	RAJKUMAR NAG VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS SURAJ MOHANTY	// // () //	
347	D-WP(C)/19190/2025	RAJESH KUMAR SAHU VS STATE OF ODISHA	SURAJ MOHANTY VS SURAJ MOHANTY	// // () //	
348	D-WP(C)/19191/2025	RITARANI SAMANTARA VS STATE OF ODISHA	SURAJ MOHANTY VS SURAJ MOHANTY	// // () //	
349	D-ABLAPL/13768/2025	SEK ADIL @ ADIL KHAN VS STATE OF ODISHA	BHARAT JALLI VS BHARAT JALLI	TELKOI /50 /2025 () //	AOD20240000581C202500073
350	D-ABLAPL/13769/2025	SEK ADIL @ ADIL KHAN VS STATE OF ODISHA	BHARAT JALLI VS BHARAT JALLI	GHATAGAON /112 /2025 () //	AOD20240000581C202500070
351	D-ABLAPL/13770/2025	SEK ADIL @ ADIL KHAN VS STATE OF ODISHA	BHARAT JALLI VS BHARAT JALLI	KEONJHAR SADAR /132 /2025 () //	AOD20240000581C202500071

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352	D-ABLAPL/13771/2025	AMBUJA BEHERA VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	NARASINGHPUR /65 /2025 () //	AOD20220003518C202500026
353	D-ABLAPL/13772/2025	SEK ADIL @ ADIL KHAN VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /49 /2025 () //	AOD20240000581C202500072
354	D-ABLAPL/13775/2025	PRAVASINI MOHAPATRA VS UNION OF INDIA	PRANAYA KUMAR DASH VS	NCB BHUBANESWAR /2 /2025 () //	
355	D-ABLAPL/13777/2025	PAPU DAS @ SUBHA KUMAR DAS VS STATE OF ODISHA	KABIRAJ PRADHAN VS	CHANDABALI /159 /2025 () //	
356	D-ABLAPL/13779/2025	BANSHIDHAR BEHERA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	SIMULIA /221 /2025 () //	AOD20250000560C202500003
357	D-ABLAPL/13782/2025	AJAYANANDA BEHERA VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /122 /2025 () //	
358	D-ABLAPL/13783/2025	SAKHIL BAG VS STATE OF ODISHA	DEBASIS SAHOO VS	BHEDEN /68 /2025 () //	
359	D-ABLAPL/13786/2025	SAROJ KUMAR NAYAK VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	CHANDAHANDI /33 /2025 () //	
360	D-ABLAPL/13787/2025	STIPAN NAYAK VS STATE OF ODISHA	SUJATA JENA VS	TUMUDIBANDHA /49 /2025 () //	
361	D-ABLAPL/13788/2025	AJAYA MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Tantiapal Marine /31 /2025 () //	
362	D-ABLAPL/13789/2025	BESARAT KHAN @ DUKHIA VS STATE OF ODISHA	SURAJ MOHANTY VS	TIGIRIA /240 /2022 () //	
363	D-ABLAPL/13791/2025	SATYAJIT GARANAYAK	ASUTOSH TRIPATHY	ANGUL TOWN /246 /2025	AOR20220001648C202500051

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/13794/2025	KAILASH CHANDRA MALLICK	SUSANTA SEKHAR MOHAPATRA	EOW,BHUBANESWAR /5 /2025	AOD20220004450C202500006
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/13797/2025	BIDYADHAR JENA	RANJAN KUMAR ROUT	RAJNAGAR /109 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/13798/2025	BISHAL PATRA @ PUMP	KULDEEP MOHANTY	SAHADEV KHUNTA /157 /2025	AOD20240000012C202500091
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/13801/2025	DR.UMAKANTA KHEJURIA	RAKESH BEHERA	CUTTACK VIGILANCE /40 /2024	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
368	D-ABLAPL/13802/2025	MEENARANI NAIK	RAKESH BEHERA	CUTTACK VIGILANCE /40 /2024	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
369	D-ABLAPL/13803/2025	BHABESH MISHRA	DEBASISH SAMAL	BALASORE SADAR /122 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/13804/2025	SATYANARAYAN PANDA	HARAPRASAD PANDA	DHARMASALA /247 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/13805/2025	SANJUKTA SAMANTARAY	KAUSTUVA MOHANTY	SPL.TASK FORCE /7 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/13806/2025	PURNA CHANDRA DASH	KAUSTUVA MOHANTY	SPL.TASK FORCE /7 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/13809/2025	HOSEN SAHA	DEEPAK RANJAN PARIDA	AGARAPADA /62 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/13810/2025	BINOD SAH	BIJAYA KUMAR RAGADA	JHARSUGUDA /141 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/13813/2025	STATE OF ODISHA GANESWAR NAYAK VS	ASHOK KUMAR SAHOO VS	// NIKIRAI /167 /2025 ()	
376	D-ABLAPL/13818/2025	STATE OF ODISHA MANORANJAN NAYAK @ SANTANU NAYAK VS	JUGALA KISHORE PANDA VS	// ALAKUNDA /10 /2024 ()	
377	D-ABLAPL/13819/2025	STATE OF ODISHA MANJU BEHERA VS	SANTOSH KUMAR MAHANTY VS	// ASKA /312 /2025 ()	AOD20240000242C202500081
378	D-ABLAPL/13826/2025	STATE OF ODISHA MANOJ KUMAR PANDI VS	AMLAN SHAKTI PAUL VS	// KHURDA SADAR /119 /2025 ()	
379	D-ABLAPL/13831/2025	STATE OF ODISHA SASMITA BISWAL VS	AMLAN SHAKTI PAUL VS	// KHURDA SADAR /119 /2025 ()	
380	D-ABLAPL/13844/2025	STATE OF ODISHA SATYARANJAN NARENDRA VS	AMLAN SHAKTI PAUL VS	// KHURDA SADAR /119 /2025 ()	
381	D-ABLAPL/13846/2025	STATE OF ODISHA SANYASI BEHERA VS	ANIRUDHA DAS VS	// PARJANG /176 /2023 ()	
382	D-ABLAPL/13848/2025	STATE OF ODISHA PANDAB SAHOO VS	ANIRUDHA DAS VS	// PARJANG /176 /2023 ()	
383	D-ABLAPL/13851/2025	STATE OF ODISHA SAROJ MAHALIK VS	RUDRA NARAYAN PARIJA VS	// CHANDABALI /148 /2025 ()	
384	D-ABLAPL/13852/2025	STATE OF ODISHA BIKASH BEHERA VS	ALOK KUMAR MOHAPATRA VS	// / /0 ()	
385	D-ABLAPL/13853/2025	STATE OF ODISHA PRADEEPTA KUMAR SAHU VS	AMITAV TRIPATHY VS	// NIHALPRASAD /25 /2018 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/13854/2025	NARAYAN PRUSTY VS STATE OF ODISHA	SANATANA PANI VS	MAHILA P.S.(BBSR) /37 /2025 () //	
387	D-ABLAPL/13857/2025	SUNIL KUMAR PATRA VS STATE OF ODISHA	BISHWARANJAN SAHU VS	KHURDA MODEL /494 /2023 () //	
388	D-ABLAPL/13859/2025	CHUNU @ PRAKASH SENAPATI VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	NANDIPADA /101 /2025 () //	
389	D-ABLAPL/13860/2025	SEDENGA HEMBRUM VS STATE OF ODISHA	PRADIPTA BEURA VS	GURUDIJHATIA /76 /2025 () //	AOD20220004020C202500010
390	D-ABLAPL/13864/2025	MANOJ PARICHHA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BADAGADA /184 /2025 () //	AOR20220001558C202500090
391	D-ABLAPL/13865/2025	ARVIND YADAV @ ARBIND VS STATE OF ODISHA	KULDEEP MOHANTY VS	PLANTSITE /212 /2025 () //	AOD20240000012C202500092
392	D-ABLAPL/13870/2025	AMIT SAHU @ SURAJ SAHU VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	KESINGA /237 /2025 () //	
393	D-ABLAPL/13872/2025	JITU @ JITENDRA DAS VS STATE OF ODISHA	BISWAJIT NAYAK VS	SUKINDA /68 /2025 () //	
394	D-ABLAPL/13873/2025	BULA @ BRUNDABAN KHATUA @ PANKAJA KHATUA VS STATE OF ODISHA	PRADIPTA BEURA VS	KHUNTUNI /11 /2025 () //	AOD20220004020C202500011
395	D-ABLAPL/13877/2025	SHESADEV MOHAPATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /313 /2025 () //	
396	D-ABLAPL/13878/2025	LITU @ MANORANJAN MAHARANA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /109 /2025 () //	
397	D-ABLAPL/13883/2025	ABHISEK PARIDA	APARESH BHOI	BHADRAK TOWN /254 /2025	

## ORISSA HIGH COURT

### FILING REPORT AS ON :06/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
398	D-ABLAPL/13886/2025	STATE OF ODISHA LANKESWAR BAG	SATYA NARAYAN MISHRA 4	JAIPATNA /284 /2021	AOR20220001615C202500084
		VS	VS	()	
399	D-ABLAPL/13887/2025	STATE OF ODISHA RAMESH SETHI	ASIT KUMAR JENA	BARI RAMCHANDRAPUR /144 /2024	
		VS	VS	()	
400	D-ABLAPL/13888/2025	STATE OF ODISHA ASWINI PURUSETH	ABHISHEK PRADHAN	BAREIPALI /79 /2025	
		VS	VS	()	
401	D-ABLAPL/13892/2025	STATE OF ODISHA RAMACHANDRA BISWAL @ RAMA	MANORANJAN MISHRA	MAHILA P.S. BUXIBAZAR /66 /2025	
		VS	VS	()	
402	D-ABLAPL/13900/2025	STATE OF ODISHA MITHUN JENA	ACHYUTANANDA PATTANAİK	JANKIA P.S. /104 /2025	
		VS	VS	()	
403	D-ABLAPL/13904/2025	STATE OF ODISHA RAHUL KUMAR SAHU	SUKANTA KUMAR NAYAK	DHENKANAL SADAR /374 /2025	
		VS	VS	()	
404	D-ABLAPL/13907/2025	STATE OF ODISHA SIBA @ SIVA TADING	DIPTI RANJAN BHOKTA	NARAYANPATNA /47 /2009	
		VS	VS	()	
405	D-ABLAPL/13908/2025	STATE OF ODISHA ANUJ KUMAR JHA	GOURAV MOHANTY	SPECIAL CRIME UNIT /3 /2025	
		VS	VS	()	
406	D-ABLAPL/13910/2025	STATE OF ODISHA ANUP SINGH	GOURAV MOHANTY	SPECIAL CRIME UNIT /3 /2025	
		VS	VS	()	
407	D-ABLAPL/13911/2025	STATE OF ODISHA MANOJ KUMAR SINGH	RAKESH KUMAR MALLICK	/ /0	
		VS	VS	()	
408	D-ABLAPL/13912/2025	STATE OF ODISHA KESHAV SHARMA	GOURAV MOHANTY	SPECIAL CRIME UNIT /3 /2025	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/05/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
409	D-ABLAPL/13913/2025	STATE OF ODISHA GODABARI SAHOO VS	BRUNDABAN ROUT VS	// NACHUNI /99 /2025 ()	
410	D-ABLAPL/13914/2025	STATE OF ODISHA TRINATH BISWAL VS STATE OF ODISHA	GOURAV MOHANTY VS	// SPECIAL CRIME UNIT /3 /2025 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :06/05/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ADMLS/15011/2025 ADMLS/3/2025	GEOSERVE ENERGY TRANSPORT DMCC MP	PRATIK DASH	19/2025
2	D-CRLLP/13884/2025 CRLLP/ /	RAILWAY PROTECTION FORCE MP	KARUNAKAR NAYAK	32/2025
3	D-ELPET/30912/2024 ELPET/19/2024	MANOJ KUMAR PANDA MP	M/S.DURGA PRASAD NANDA,SURYANSHI SRIVASTAVA	65/2025
4	D-ELPET/30912/2024 ELPET/19/2024	MANOJ KUMAR PANDA MP	M/S.DURGA PRASAD NANDA,SURYANSHI SRIVASTAVA	66/2025
5	D-CRLMP/13901/2025 CRLMP/ /	SATYANARAYAN HANSDAH MP	SIDHARTHA MISHRA 1	106/2025
6	D-TRP(C)/19063/2025 TRP(C)/ /	RASMITA PRADHAN MP	AMIT KUMAR NATH	156/2025
7	D-TRP(C)/19134/2025 TRP(C)/ /	S. DANIEL CHINMAYEE BEHERA MP	DEEPAK RANJAN SUNDARAY	157/2025
8	D-TRP(C)/19157/2025 TRP(C)/ /	MANALY PANI MP	AKSHAYA KUMAR SAHOO	158/2025
9	D-SA/95/1990 SA/95/1990	SK.GUL MD. MP	M/S.P.KAR, D.K.SWAIN, A.K.MOHANTY, M.MOHANTY	163/2025
10	D-CONTC/6032/2023 CONTC/6032/2023	G.NAGESWAR RAO MP	M/S SADASIVA PATRA	188/2025
11	D-CONTC/18274/2024 CONTC/3312/2024	RANAJIT KUMAR DEY MP	M/S.MANAS PATI	189/2025
12	D-RVWPET/368/2019 RVWPET/368/2019	SUKANTA KU.ROUT MP	SAMEER KUMAR DAS	202/2025
13	D-RVWPET/380/2019 RVWPET/380/2019	ANASUYA MISHRA MP	SAMEER KUMAR DAS	203/2025
14	D-RVWPET/360/2019 RVWPET/360/2019	PRADIPTA KU.PARIDA MP	SAMEER KUMAR DAS	204/2025
15	D-RPFAM/19038/2025 RPFAM/ /	RABI NARAYAN MISHRA MP	SOUMYA SEKHAR PARIDA	213/2025
16	D-RPFAM/19075/2025 RPFAM/ /	SHANKARSAN ROUT MP	DIPTI RANJAN MOHAPATRA	214/2025
17	D-RPFAM/19075/2025 RPFAM/ /	SHANKARSAN ROUT MP	DIPTI RANJAN MOHAPATRA	215/2025
18	D-RPFAM/19151/2025 RPFAM/ /	SARADA PRASAD MOHAPATRA MP	AJODHYA RANJAN DASH	216/2025
19	D-CMAPL/15957/2024 CMAPL/128/2024	KANCHAN PRADHAN MP	NIRMAL CHANDRA DAS	260/2025
20	D-CMAPL/18991/2025 CMAPL/ /	UPENDRANATH ACHARYA MP	ADV.	261/2025
21	D-MATA/18990/2025 MATA/ /	SUBHALAXMI PATTANAIAK MP	SUKANTA KUMAR DALAI	272/2025
22	D-MATA/14984/2025 MATA/ /	BIBEK KUMAR SANDIL MP	AMIYA BHUSAN DASH	273/2025
23	D-MATA/33060/2024 MATA/307/2024	SUDHANSU PANDA MP		274/2025
24	D-CRLREV/13437/2025 CRLREV/238/2025	NIRAJ RAVINDRA CHORDIA@NIRAJ CHO MP	SOLAMYAJYOTI BISWAL	385/2025
25	D-CRLREV/13793/2025 CRLREV/ /	KHUNTALA KHAMARI MP	JAGABANDHU SAHU	386/2025
26	D-CRLREV/13793/2025	KHUNTALA KHAMARI	JAGABANDHU SAHU	

	CRLREV/ /	MP		387/2025
27	D-FAO/16683/2025 FAO/ /	BASANTA KUMAR TRIPATHY MP	PRABHAT KUMAR DASH	393/2025
28	D-FAO/19031/2025 FAO/ /	JITENDRA SAHU MP	KARUNAKAR DAS	394/2025
29	D-FAO/786/2018 FAO/786/2018	STATE OF ORISSA MP		395/2025
30	D-FAO/786/2018 FAO/786/2018	STATE OF ORISSA MP		396/2025
31	D-FAO/14110/2025 FAO/ /	D.M.,ORIENTAL INSURANCE CO. LTD., MP	G.SOMNATH ROY	397/2025
32	D-FAO/11011/2025 FAO/135/2025	CLAIM MANAGER, SHRI RAM GENERAL INSURANCE CO.LTD., MP	INSURANCEICANTD.,BBSR	398/2025
33	D-FAO/17624/2025 FAO/ /	D.M.,M/S. NEW INDIA ASSURANCE CO. LTD., MP	DEEPTI LACKHAN	399/2025
34	D-FAO/17813/2025 FAO/ /	MAGMA HDI GENERAL INSURANCE CO. LTD., MP	BBSRI KHAN	400/2025
35	D-FAO/17813/2025 FAO/ /	MAGMA HDI GENERAL INSURANCE CO. LTD., MP	BBSRI KHAN	401/2025
36	D-FAO/19109/2025 FAO/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	402/2025
37	D-FAO/19109/2025 FAO/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	403/2025
38	D-FAO/15336/2025 FAO/ /	MANAGER, ORIENTAL INSURANCE CO.LTD., MP	SAMBRAJPRDUTTA	404/2025
39	D-FAO/19129/2025 FAO/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	405/2025
40	D-FAO/19129/2025 FAO/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	406/2025
41	D-FAO/19172/2025 FAO/ /	THE SINIOR MANAGER, CLAIMS, M/S. RELIANCE MP	GENERAL INSURANCE COMPANY LTD., KHORDHA	407/2025
42	D-FAO/19181/2025 FAO/ /	THE MANAGER LEGAL, M/S. SHRIRAM GENERAL MP	INSURANCE COMPANY LTD., KHORDHA	408/2025
43	D-BLAPL/37497/2024 BLAPL/435/2025	ATUL DIGAL MP		535/2025
44	D-BLAPL/19532/2024 BLAPL/6838/2024	PARSURAM RAJNETH BHAI PAL MP	PRAFULLA RATH, SIDHARTH DAS, S.P. TRIPATHY, D. ACHARYA, SO	536/2025
45	D-BLAPL/25093/2024 BLAPL/8620/2024	SINU BEERO MP		537/2025
46	D-BLAPL/4037/2024 BLAPL/1203/2024	DEEPAK KUMAR CHHOTARAY MP		538/2025
47	D-BLAPL/4767/2025 BLAPL/2914/2025	ABHAYA KUMAR NAYAK MP	JUGALA KISHORE PANDA	539/2025
48	D-BLAPL/3693/2016 BLAPL/3693/2016	MANOJ KU.DASH MP	ABHISHEK DASH	540/2025
49	D-BLAPL/2647/2025 BLAPL/1010/2025	JITUN POLAI MP	JYOTIRMAYA SAHOO	541/2025
50	D-BLAPL/10279/2024 BLAPL/3867/2024	ABHISEKH MOHANTY MP		542/2025
51	D-BLAPL/6301/2025 BLAPL/2310/2025	DURYODHAN DALAI MP	JAJATI KESHARI KHUNTIA	543/2025
52	D-RSA/18969/2025 RSA/ /	TAPISHA THAPA MP	SOUMYA MISHRA	683/2025
53	D-RSA/17068/2025 RSA/230/2025	BANITA KADRAKA MP	ANUPAM RATH	684/2025
54	D-RSA/218/2009 RSA/218/2009	ATTO BIBI MP	M/S.N.P.PARIJA,SRIMAN PARIJA	685/2025
55	D-CMP/18940/2025 CMP/ /	JAHAR BEGUM MP	RAMESH CH. BEHERA	727/2025
56	D-CMP/19021/2025 CMP/ /	SANTOSH KUMAR JAIN MP	SOURAV SUMAN BHUYAN	728/2025
57	D-CMP/19069/2025 CMP/ /	SUJIT BOSE @ SUJIT BASU MP	DWARIKA PRASAD MOHANTY	729/2025

58	D-CMP/922/2022 CMP/922/2022	JULLY PATRO MP	RAJJEET ROY	730/2025
59	D-CMP/922/2022 CMP/922/2022	JULLY PATRO MP	RAJJEET ROY	731/2025
60	D-CMP/19136/2025 CMP/ /	SIDHESWAR DAS MP	RAJENDRA KUMAR PRADHAN	732/2025
61	D-CMP/19145/2025 CMP/ /	SHYAM SUNDAR BEHERA MP	PRAVASH CHANDRA JENA	733/2025
62	D-ABLAPL/32334/2024 ABLAPL/12318/2024	ARJUNA NAYAK MP		961/2025
63	D-ABLAPL/14561/2023 ABLAPL/14561/2023	SANJAY SWAIN MP		962/2025
64	D-ABLAPL/4962/2025 ABLAPL/1887/2025	PANCHANAN PRADHAN MP		963/2025
65	D-ABLAPL/39428/2024 ABLAPL/197/2025	NARAYAN CHANDRA MAHALA @ NARAYAN MAHALA MP		964/2025
66	D-ABLAPL/926/2025 ABLAPL/381/2025	RASHMI RATHI MP		965/2025
67	D-ABLAPL/1655/2025 ABLAPL/705/2025	HEMANT @ HEMANTA KUMAR SENAPATI MP		966/2025
68	D-MACA/18551/2025 MACA/ /	NATIONAL INSURANCE CO. LTD. MP	MAHITOSH SINHA	1222/2025
69	D-MACA/16368/2025 MACA/ /	SWARUP MOHANTY MP	SRINIBAS MOHANTY	1223/2025
70	D-MACA/16368/2025 MACA/ /	SWARUP MOHANTY MP	SRINIBAS MOHANTY	1224/2025
71	D-MACA/19002/2025 MACA/ /	M/S. CHOLAMANDALAM GENERAL INSURANCE COMPANY LTD., KHURDA MP	ADARSH KUMAR	1225/2025
72	D-MACA/19001/2025 MACA/ /	D.M.,ORIENTAL INSURANCE CO. LTD.,ANGUL MP	ADAM ALI KHAN	1226/2025
73	D-MACA/19005/2025 MACA/ /	SHRIRAM GENERAL INSURANCE CO. LTD.,DAMPUR, KHAMRASHTHAN MP	ADARSH KUMAR	1227/2025
74	D-MACA/16978/2025 MACA/ /	BASANTI ORAM MP	NIRANJAN SINGH (1)	1228/2025
75	D-MACA/447/2019 MACA/447/2019	THE DIVISIONAL MANAGER,ORIENTAL INSURANCE COMPANY LTD MP		1229/2025
76	D-MACA/17618/2025 MACA/ /	NEW INIDA ASSURANCE CO. LTD. MP	ADAM ALI KHAN	1230/2025
77	D-MACA/14232/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD.,SAMBALPUR MP	SANJAY PRASAD DUTTA	1231/2025
78	D-MACA/15357/2025 MACA/ /	ORIENTAL INSURANCE COMPANY LTD., BBSR MP	BBSR DUTTA	1232/2025
79	D-MACA/15399/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., BAGHPUR MP	SANJAY PRASAD DUTTA	1233/2025
80	D-MACA/14063/2025 MACA/ /	M/S ORIENTAL INSURANCE CO. LTD.,CUTTACK MP	CHITRA PRASAD DUTTA	1234/2025
81	D-MACA/14073/2025 MACA/ /	M/S. ORIENTAL INSURANCE CO. LTD.,CUTTACK MP	CHITRA PRASAD DUTTA	1235/2025
82	D-MACA/19153/2025 MACA/ /	SANJU SAHU MP	KARUNAKAR DAS	1236/2025
83	D-MACA/19153/2025 MACA/ /	SANJU SAHU MP	KARUNAKAR DAS	1237/2025
84	D-MACA/19168/2025 MACA/ /	D.M.,RELIANCE GENERAL INSURANCE, KHAMRASHTHAN MP	KHAMRASHTHAN DUTTA	1238/2025
85	D-MACA/19168/2025 MACA/ /	D.M.,RELIANCE GENERAL INSURANCE, KHAMRASHTHAN MP	KHAMRASHTHAN DUTTA	1239/2025
86	D-MACA/19176/2025 MACA/ /	G.M.,ORIENTAL INSURANCE CO. LTD.,CUTTACK MP	CHITRA DUTTA	1240/2025
87	D-MACA/19176/2025 MACA/ /	G.M.,ORIENTAL INSURANCE CO. LTD.,CUTTACK MP	CHITRA DUTTA	1241/2025
88	D-MACA/19180/2025 MACA/ /	L.M., M/S. CHOLAMANDALAM GENERAL INSURANCE CO. LTD., BBSR MP	SANJAY PRASAD DUTTA	1242/2025
89	D-MACA/19180/2025	L.M., M/S. CHOLAMANDALAM GENERAL INSURANCE CO. LTD., BBSR		

	MACA/ /	MP		1243/2025
90	D-MACA/19182/2025	D.M., M/S. CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., KHURDA		
	MACA/ /	MP		1244/2025
91	D-MACA/19182/2025	D.M., M/S. CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., KHURDA		
	MACA/ /	MP		1245/2025
92	D-MACA/19188/2025	THE NATIONAL INSURANCE CO. LTD., JHARSUGUDA		
	MACA/ /	MP		1246/2025
93	D-MACA/19187/2025	THE G.M. OF ORIENTAL INSURANCE COMPANY LIMITED, CUTTACK		
	MACA/ /	MP		1247/2025
94	D-MACA/19188/2025	THE NATIONAL INSURANCE CO. LTD., JHARSUGUDA		
	MACA/ /	MP		1248/2025
95	D-CRLMC/13344/2025	KALINGA KESHARI RATH	SAIBRATA RATH	
	CRLMC/ /	MP		1268/2025
96	D-CRLMC/13821/2025	BHALA CHANDRA MOHANTY	BHABANI SHANKAR DASPARIDA	
	CRLMC/ /	MP		1269/2025
97	D-CRLMC/13823/2025	PRAFULLA NAYAK @ PRAFULLA KUMAR BHABANI SHANKAR DASPARIDA		
	CRLMC/ /	MP		1270/2025
98	D-CRLMC/13842/2025	PADMALOCHAN MALLICK	HIMANSHU BHUSAN DASH	
	CRLMC/ /	MP		1271/2025
99	D-CRLMC/6841/2025	DEBADUTTA MOHAPATRA	MR. YASOBANT DAS(SR. ADV.), SASWAT KUMAR ACHARYA	
	CRLMC/1252/2025	MP		1272/2025
100	D-CRLMC/13828/2025	SANJAY PRADHAN @ SANJAY KUMAR PRADHAN	DEVASHIS PANDA	
	CRLMC/ /	MP		1273/2025
101	D-CRLMC/13827/2025	SUNIL KUMAR MISHRA	DEVASHIS PANDA	
	CRLMC/ /	MP		1274/2025
102	D-CRLMC/13876/2025	PRAJARANJAN ROUL @ RAJA	DEVASHIS PANDA	
	CRLMC/ /	MP		1275/2025
103	D-CRLMC/13885/2025	KIRANBALA MOHANTY	PRAVASH CHANDRA JENA	
	CRLMC/ /	MP		1276/2025
104	D-CRLA/525/2020	BIJAYA @ ARJUN SINKU	M/S. SAPAN KU. PAL, AKHAND, B SWAIN, D.K. PADHI, B.K. PADHI, P.	
	CRLA/525/2020	MP		1312/2025
105	D-CRLA/525/2020	BIJAYA @ ARJUN SINKU		
	CRLA/525/2020	MP		1313/2025
106	D-CRLA/13646/2025	BALARAM GADABA	ANWESHA MISHRA	
	CRLA/ /	MP		1314/2025
107	D-CRLA/189/2008	PRASANTA KU.DAS	M/S.M.R.MOHAPATRA	
	CRLA/189/2008	MP		1315/2025
108	D-CRLA/13879/2025	GUNA @ BUNA @ DIPTI RANJAN SWAIN	RAJIBA BIHARI MISHRA	
	CRLA/ /	MP		1316/2025
109	D-CRLA/258/2023	BIKI@PRASANTA KUMAR SAHU	SUDEEP KUMAR SARANGI, M/S. ASHOK KU. SARANGI	
	CRLA/258/2023	MP		1317/2025
110	D-CRLA/258/2023	BIKI@PRASANTA KUMAR SAHU	SUDEEP KUMAR SARANGI, M/S. ASHOK KU. SARANGI	
	CRLA/258/2023	MP		1318/2025
111	D-CRLA/4822/2024	BABI @ ASHOK SAHOO	RAKESH KUMAR MALLICK	
	CRLA/154/2024	MP		1319/2025
112	D-WA/15722/2025	HARAKRUSHNA SAMANTA	M/S. JYOTI RANJAN DEO	
	WA/738/2025	MP		2344/2025
113	D-WA/19025/2025	LAXMIPRIYA SETHI	MANORANJAN MISHRA	
	WA/ /	MP		2345/2025
114	D-WA/17017/2025	NANDI HO	AFRAAZ SUHAIL	
	WA/813/2025	MP		2346/2025
115	D-WA/19046/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2347/2025
116	D-WA/19046/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2348/2025
117	D-WA/19046/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2349/2025
118	D-WA/19048/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	
	WA/ /	MP		2350/2025
119	D-WA/19048/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	
	WA/ /	MP		2351/2025
120	D-WA/19053/2025	STATE OF ODISHA	SONAK MISHRA,A.S.C	
	WA/ /	MP		2352/2025

121	D-WA/19053/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA,A.S.C	2353/2025
122	D-WA/19053/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA,A.S.C	2354/2025
123	D-WP(C)/22108/2023 WP(C)/22108/2023	MRUNMAYA KUMAR BAI MP	BICHITRA NARAYANA SATAPATHY	7783/2025
124	D-WP(C)/18931/2025 WP(C)/ /	SUBASHREE PANIGRAHI MP	BRAHMANANDA TRIPATHY	7784/2025
125	D-WP(C)/18932/2025 WP(C)/ /	BRAJA SUNDARA PATTNAYAK MP	PRASANTA KUMAR SATAPATHY	7785/2025
126	D-WP(C)/18933/2025 WP(C)/12812/2025	HIMANSU KUMAR SWAIN MP	SUBHASREE MOHANTY	7786/2025
127	D-WP(C)/18935/2025 WP(C)/ /	M/S BHARAT MACHINERY MP	GANESH PRASAD SAMAL	7787/2025
128	D-WP(C)/18935/2025 WP(C)/ /	M/S BHARAT MACHINERY MP	GANESH PRASAD SAMAL	7788/2025
129	D-WP(C)/18936/2025 WP(C)/ /	SHREE BADASANTHA MATHA, MARKANDEYANAB KUMAR RAMANTRAY MP	DEBANA B KUMAR RAMANTRAY	7789/2025
130	D-WP(C)/18937/2025 WP(C)/ /	MINA KISAN MP	PRADEEP KUMAR MISHRA	7790/2025
131	D-WP(C)/18939/2025 WP(C)/ /	SRIPADA SUAR MP	GOPINATH MISHRA	7791/2025
132	D-WP(C)/7819/2025 WP(C)/5917/2025	MITALI MISHRA MP	SUKANTA KUMAR DALAI	7792/2025
133	D-WP(C)/54482/2024 WP(C)/451/2025	TRIPURA MISHRA MP	SUBHRANSU BHUSAN MOHANTY	7793/2025
134	D-WP(C)/16559/2025 WP(C)/ /	PRASANNA KUMAR PUJAPANDA MP	SIRISH CHANDRA TRIPATHY	7794/2025
135	D-WP(C)/18943/2025 WP(C)/12747/2025	ALAKA PANDA MP	KRISHNA CHANDRA SAHU	7795/2025
136	D-WP(C)/18946/2025 WP(C)/ /	BHIKARI BEHERA MP	GYANA RANJAN MAHAPATRA	7796/2025
137	D-WP(C)/13010/2025 WP(C)/9277/2025	RINKI PRUSTY MP	TAPAN KUMAR BISWAL	7797/2025
138	D-WP(C)/13010/2025 WP(C)/9277/2025	RINKI PRUSTY MP	LAXMIKANTA MOHANTY	7798/2025
139	D-WP(C)/18961/2025 WP(C)/ /	ANIL KUMAR PAN MP	SIDHARTHA DAS	7799/2025
140	D-WP(C)/18965/2025 WP(C)/ /	PARBATI AGARWAL MP	SIDHARTHA DAS	7800/2025
141	D-WP(C)/18967/2025 WP(C)/ /	SURYA MANI GIRI MP	SIDHARTHA DAS	7801/2025
142	D-WP(C)/34044/2023 WP(C)/34044/2023	SATYAVAMA SAHOO MP		7802/2025
143	D-WP(C)/10340/2025 WP(C)/10599/2025	SWETA SAMANTRA MP		7803/2025
144	D-WP(C)/11519/2025 WP(C)/8487/2025	BASUDEV JENA MP	RUPESH KUMAR KANUNGO	7804/2025
145	D-WP(C)/18974/2025 WP(C)/ /	BISHI KESAN PANDA MP	DHANANJAYA MUND	7805/2025
146	D-WP(C)/18975/2025 WP(C)/ /	DR.RAM GOPAL AGRAWALLA MP	SIBAPRASAD PATI	7806/2025
147	D-WP(C)/18976/2025 WP(C)/ /	CHANDRA SEKHAR BEHERA MP	BIGYAN KUMAR SHARMA	7807/2025
148	D-WP(C)/16428/2025 WP(C)/11446/2025	SUSAMARANI SAMANTARAY MP	AKSHAYA KUMAR PANDEY	7808/2025
149	D-WP(C)/18980/2025 WP(C)/ /	PRAMILA LUGUN MP	JAGAJIBAN PRADHAN	7809/2025
150	D-WP(C)/18981/2025 WP(C)/ /	DAYANIDHI JENA MP	ARJUNA CHARANA BEHERA	7810/2025
151	D-WP(C)/16341/2024 WP(C)/9181/2024	M/S. ADITYA ALUMINIUM , LAPANGA, SAMBALPUR MP		7811/2025
152	D-WP(C)/38399/2023	M/S. ADITYA ALUMINIUM, LAPANGA, SAMBALPUR		

	WP(C)/38399/2023	MP		7812/2025
153	D-WP(C)/38410/2023 WP(C)/38410/2023	M/S. ADITYA ALUMINIUM, LAPANGA, SAMBALPUR MP		7813/2025
154	D-WP(C)/38413/2023 WP(C)/38413/2023	M/S. ADITYA ALUMINIUM, LAPANGA, SAMBALPUR MP		7814/2025
155	D-WP(C)/25576/2019 WP(C)/25576/2019	GM IRON AND STEEL COMPANY LTD. MP	MR.DR.ASHOK KU. MOHAPATRA,M/S.RAKESH KU.SARANGI	7815/2025
156	D-WP(C)/18986/2025 WP(C)/ /	M/S SAHOO ENTERPRISES MP	DEBASISH HAZRA	7816/2025
157	D-WP(C)/18997/2025 WP(C)/ /	RASHMI REKHA BAL MP	ASHOK KUMAR BEHERA	7817/2025
158	D-WP(C)/19000/2025 WP(C)/ /	RAGHUNATH SATAPATHY MP	SAIBRATA RATH	7818/2025
159	D-WP(C)/19145/2018 WP(C)/19145/2018	RAMAKANTA NANDA MP	M/S DIGAMBARA MISHRA, S. SATPATHY	7819/2025
160	D-WP(C)/19016/2025 WP(C)/ /	RAJENDRA KUMAR PANDA MP	BIJAYA KUMAR PATTANAIK	7820/2025
161	D-WP(C)/17755/2025 WP(C)/12108/2025	DEBAJANI MP		7821/2025
162	D-WP(C)/19018/2025 WP(C)/ /	BABULI KUMAR ROUT MP	BIJAYA KUMAR PATTANAIK	7822/2025
163	D-WP(C)/18988/2025 WP(C)/ /	CH. DILESH MP	SANTOSH KUMAR MAHANTY	7823/2025
164	D-WP(C)/392/2024 WP(C)/997/2024	PRADEEP KUMAR GOCHHAYAT MP	M/S. BASUDEV PUJARI, B.K.NAYAK, P.A.PANDA,USHARANI PADHI	7824/2025
165	D-WP(C)/19006/2025 WP(C)/ /	SANJAYA KUMAR JENA MP	DIPTIMAYEE LENKA	7825/2025
166	D-WP(C)/19009/2025 WP(C)/ /	JAGDISH BARAL MP	SUKANTA KUMAR DALAI	7826/2025
167	D-WP(C)/15286/2025 WP(C)/11263/2025	BIDYADHAR BEHERA MP	BHASKAR CHANDRA PANDA	7827/2025
168	D-WP(C)/19079/2025 WP(C)/ /	PRAVAKAR ROUT MP	AKSHAYA KUMAR JENA	7828/2025
169	D-WP(C)/19057/2025 WP(C)/ /	PRIYANKA SWAIN MP	SOUBHAGYA SWAIN	7829/2025
170	D-WP(C)/19085/2025 WP(C)/ /	PRATAP CHANDRA PRADHAN MP	PRABIN DAS	7830/2025
171	D-WP(C)/19088/2025 WP(C)/ /	SITARAM BEHERA MP	MANAS RANJAN KHATUA	7831/2025
172	D-WP(C)/19088/2025 WP(C)/ /	SITARAM BEHERA MP	MANAS RANJAN KHATUA	7832/2025
173	D-WP(C)/19094/2025 WP(C)/ /	PRABHASINI BARIK MP	BEDA PRAKASH PANDA	7833/2025
174	D-WP(C)/51093/2024 WP(C)/31027/2024	DIPTIMAYEE NAYAK MP	SAMARENDRA BEURA	7834/2025
175	D-WP(C)/13009/2025 WP(C)/9265/2025	BISHNU PRASAD NAIK MP	RABI NARAYAN MISHRA	7835/2025
176	D-WP(C)/13009/2025 WP(C)/9265/2025	BISHNU PRASAD NAIK MP	LAXMIKANTA MOHANTY	7836/2025
177	D-WP(C)/19118/2025 WP(C)/ /	BIKAS PRADHAN MP	SUNIL KUMAR PANDA	7837/2025
178	D-WP(C)/19120/2025 WP(C)/ /	BIBHUTI SETH MP	PRATYUSHA NAIDU	7838/2025
179	D-WP(C)/19119/2025 WP(C)/ /	BIMLA ENTERPRISES, BBSR MP	SUSANTA KUMAR MISHRA	7839/2025
180	D-WP(C)/19123/2025 WP(C)/ /	LATA GOUDA MP	LAXMIKANTA MOHANTY	7840/2025
181	D-WP(C)/19124/2025 WP(C)/ /	M/S. KRISHNA SALES CORPORATION, CUTTACK MP	MAHAB LAL AGARWAL	7841/2025
182	D-WP(C)/8840/2025 WP(C)/7304/2025	PITAMBAR MALLICK MP	LAXMIKANTA MOHANTY	7842/2025
183	D-WP(C)/19127/2025 WP(C)/ /	M/S. GROUP NO.5 SECURITY SERVICES, BBSR MP	SUSANTA KUMAR MISHRA	7843/2025

184	D-WP(C)/19131/2025 WP(C)/ /	ARATI MAHANA MP	AGNIHOTRA SAHU	7844/2025
185	D-WP(C)/19130/2025 WP(C)/ /	BIKASH CHANDRA DEB MP	DIBYAJYOTI NAYAK	7845/2025
186	D-WP(C)/19139/2025 WP(C)/ /	UNION OF INDIA, NEW DELHI MP	SOUBHAGYA CHANDRA DEV DASH	7846/2025
187	D-WP(C)/19142/2025 WP(C)/ /	RAMESH CHANDRA RANA MP	NIRANJAN PANDA	7847/2025
188	D-WP(C)/19147/2025 WP(C)/ /	BASANTA KUMAR PATI MP	RAKESH RANJAN DASH	7848/2025
189	D-WP(C)/19146/2025 WP(C)/ /	GYANENDRA SAHOO MP	AKSHAYA KUMAR JENA	7849/2025
190	D-WP(C)/19150/2025 WP(C)/ /	DR. ARABINDA PANDA MP	SUBHADUTTA ROUSTRAY	7850/2025
191	D-WP(C)/19156/2025 WP(C)/ /	MOTIRAM SAHU MP	SIDHARTHA DAS	7851/2025
192	D-WP(C)/18442/2025 WP(C)/ /	ITISMITA SAHOO MP	SOUBHAGYA KUMAR RATH	7852/2025
193	D-WP(C)/10679/2025 WP(C)/7674/2025	HIRANMAYEE NAYAK MP	BISWABIHARI MOHANTY, Mr. Subir Palit(S.A)	7853/2025
194	D-WP(C)/10679/2025 WP(C)/7674/2025	HIRANMAYEE NAYAK MP	PRATYASISH MOHANTY	7854/2025
195	D-WP(C)/19164/2025 WP(C)/ /	VISHAL RERRO ALLOYS PVT. LTD., SUNDERGARH MP	DEEPA KUMAR ACHARYA	7855/2025
196	D-WP(C)/30709/2024 WP(C)/17276/2024	M/S CHOUDHURY MEDICAL STORE, KHORDA MP	RAMI RATH	7856/2025
197	D-WP(C)/19149/2025 WP(C)/ /	UNION OF INDIA MP	SIDHARTH SANKAR MOHAPATRA,SR. PANEL COUNSEL	7857/2025
198	D-WP(C)/23399/2024 WP(C)/13962/2024	RAJENDRA BEHERA MP	GYANALOKA MOHANTY	7858/2025
199	D-WP(C)/19177/2025 WP(C)/ /	M/S SRI SUBHAM MODERN RICE MILL, NABARANGPUR MP	ABHINAV SANKAR PANIGRAHI	7859/2025
200	D-WP(C)/19183/2025 WP(C)/ /	DURYODHAN BHUYAN MP	UMESH CHANDRA MOHANTY	7860/2025
201	D-WP(C)/19189/2025 WP(C)/ /	RAJKUMAR NAG MP	DIPTI RANJAN BHOKTA	7861/2025